

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).4420/2006

(From the judgement and order dated 21/11/2005 in LPA No.1135/2005
& LPA No.1136/2005 of The HIGH COURT OF DELHI AT N. DELHI)

K.A. ANSARI & ANR.

Petitioner(s)

VERSUS

INDIAN AIRLINES LTD.

Respondent(s)

(With office report)

Date: 31/08/2007 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.N. AGRAWAL

HON'BLE MR. JUSTICE P.P. NAOLEKAR

For Petitioner(s)

Ms. Nisha Bagchi,Adv.

Ms. Meenakshi Arora,Adv.

For Respondent(s)

Mr. R.S. Suri,Adv.

UPON hearing counsel the Court made the following
ORDER

Place the petition after six weeks.

[Alka Dudeja]
Court Master

[Om Prakash]
Court Master